

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 282 OF 2016 &  
IA NO. 580 OF 2016**

**Dated: 20<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Lord Chloro Alkali Ltd.,**

**...Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

: Mr. Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Ganesan  
Mr. Apoorve Karol  
Mr. Vaibhav Tyagi

Counsel for the Respondent(s)

: Mr. R.K. Mehta  
Mr. Abhishek Upadhayay  
Ms. Himanshi Andley for R-1  
  
Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan for R-2 to R-4

**ORDER**

We have heard learned senior counsel for the Appellant for some time.

List the matter for further hearing on **28.03.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**